## National Company Law Tribunal Allahabad Bench

CP NO.89/(14)(1)(ALD)/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE COMPANY: Earth Stone Holding(Two) Ltd.

SECTION OF THE COMPANIES ACT: u/s 14 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. CS AMIT GUPTA PCS Company Applicant Taylor 2017

2.

## Order dated 13.02.2017 CP No.89/(14)(1)(ALD)/2016 Earth Stone Holding (Two) Ltd.

Mr. Amit Gupta PCS represented the company petitioner. Company has advertised a notice in NCLT Form No. 3 A in Business Standard and in Jan Satta Lucknow Edition inviting objection, if any till 13.02.2017 inviting objection if any to this proposal/resolution of the company. Registry is directed to scrutinise the objection received if any, on company's proposal for its reconversion from Public into Private Limited. Meanwhile a copy of this order also be forwarded to the Central Government through office of ROC/RD for furnishing its comments/objection, if any. Latest by 08.03.2017.

List the matter on 08.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017